## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties	
No.				M/s. / Mr.	
IA 11/17, IA	-	For	59	Himayat Alikhan & Others Vs	
18/17, 19/17		Orders		Associate Décor Ltd., & 24 Others.	
& 20/17.					
IA 26, 27 &					
29/17 in CP					
10/16					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(.	PRADBEP NATAK 9880221597	RESPONDENT DO)	Jedyl -
2.	BHANYA MOHAN RHEA MATHEW 75062014158	Respondent No. 2 - 21	Bloh.
3.	MANIK B.T. 8105874004	Petitions.	Maria
4.	Peginal. P 9035481230 (For VGB Assots)	Respondent No. 22	Rjed

Counsel for petitioner is present. Counsel for other respondents is present. Orders in IA 12/17 is passed vide separate order.

For hearing other I.As, list it on 13.09.2017.

MEMBER (J)

MEMBER (T)